

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : Comp.Appeal/31/2024  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Sheltrex Developers Pvt Ltd  
**NAME OF THE RESPONDENTS** : RoC, Coimbatore  
**UNDER SECTION** : Sec 252(3) of CA, 2013

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**ORDER**

Present: Ld. Counsel Ms. Ramya for the Appellant.

Ld. Counsel Ms. Nandini Agarwal for the Respondent.

RoC report is awaited.

Resolution Plan is stated to be reserved for orders by Court No. 2.

Respondent is directed to file Reply within four days from today.

List the petition for hearing on **09.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)